

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/3702/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court, Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 13th October, 2020.

Sub:- **Civil vacation .**

Ref:- Letter no. JCD.I/18/20/3537, Dated 09.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail Civil vacation from 22.10.2020 to 04.11.2020 with station leave permission, with your official vehicle, at your own cost, from morning of 22.10.2020 till the evening of 04.11.2020. The Addl. District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

3704

Memo NO.HC.VII-20/2001/3703 - IA, dated 13.10.2020
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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